

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 35975/2015

SOUTH EASTERN COALFIELDS LTD.

Petitioner(s)

VERSUS

MANKAMNA PRASAD TIWARI . & ORS.

Respondent(s)

Date : 25-11-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Gp. Capt. Karan Singh Bhati, AOR

For Respondent(s)

Mr. Raj Bahdur Yadav, Adv.  
Mr. Gurmeet Singh Makker, AOR  
Mr. Antariksh Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Appearance: None present on behalf of the petitioner.

None present on behalf of the respondents.

Four weeks' time, as last chance, is given to learned counsel for petitioner to comply with the terms of the order dated 23.9.2019 of this Court in respect of respondent No.1.

List again on 31.1.2020.

SURINDER S. RATHI  
Registrar